

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 200
TO BE ANSWERED ON JULY 20, 2023

HYGIENIC FOOD STREETS

NO. 200. SHRI Y. DEVENDRAPPA:
SHRI NARANBHAI KACHHADIYA:
SHRI DEVJI M. PATEL:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI DILIP SAIKIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Government has decided to develop hygienic food streets across the country particularly in Gujarat, Rajasthan, Maharashtra and North-Eastern States;**
- b) if so, the details thereof along with the salient features of the proposal; and**
- c) the steps taken/ being taken by the Government to ensure that vendors are able to work in a healthy environment without harassment by the police, municipal authorities, etc.?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a)&(b): Ministry of Health & Family Welfare (M/o H&FW) alongwith Ministry of Housing & Urban Affairs (M/o HUA) have decided to develop 100 healthy & hygienic food streets across the country, as a pilot with an aim to encourage safe and healthy food practices among community members, thus, reducing foodborne illnesses and improving the overall health outcomes. Under this project, National Health Mission (NHM) of M/o H&FW will provide Rs. 1 crore financial assistance to each food street and technical support will be provided by Food Safety and Standards Authority of India (FSSAI). The number of hygienic food streets to be developed in Gujarat, Rajasthan, Maharashtra and North-Eastern States is at Annexure-I.**

(c): In order to protect rights of urban street vendors and to regulate street vending activities, the Government has already enacted the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 which is implemented by respective States/UTs by framing Rules, Scheme, Bye-laws and Plan for Street Vending as per provisions of the Act.

Effective monitoring through issuance of letters, advisories, video conferencing, National / Regional workshops etc are being done with the States / UTs for proper implementation of the provisions of the Act.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 200 TO BE ANSWERED ON JULY 20, 2023.

Number of hygienic food streets to be developed in Gujarat, Rajasthan, Maharashtra and North-Eastern States

S. No.	State/ Union Territory	Numbers of food streets
1	Gujarat	4
2	Rajasthan	4
3	Maharashtra	4
4	Arunachal Pradesh	1
5	Assam	4
6	Manipur	1
7	Meghalaya	1
8	Mizoram	1
9	Nagaland	1
10	Sikkim	1
11	Tripura	1